No.10-14/2011-Restg.
Government of India
Ministry of Communications & IT
Department of Telecommunications
Sanchar Bhavan, 20 Ashoka Road
New Delhi110001

Dated 17th February, 2012

ADVERTISEMENT

Subject: Appointment to the post of Chairperson, Telecom Regulatory Authority of India (TRAI).

TRAI: The Telecom Regulatory Authority of India (TRAI) was established and is governed by the Telecom Regulatory Authority of India Act, 1997, to regulate the telecommunications services and to protect the interests of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. Its functions include making recommendations on (i) measures to facilitate competition and promote efficiency in the operation telecommunication services (ii) technological improvements in the services provided by the service providers and (iii) measures for the development of telecommunication technology and related matters. It has also to ensure compliance of terms and conditions of licence. technical compatibility and effective inter-connection between different service providers, regulate arrangement amongst service providers of sharing their revenue derived from providing telecommunication services, lay down the standards of quality of service to be provided by the service providers and ensure the quality of service and conduct periodical survey to protect interest of the consumers and ensure effective compliance of universal service obligations.

Role of Chairperson, TRAI: The Chairperson heads TRAI. He has powers of general superintendence and direction in the conduct of the affairs of the Authority and in addition to presiding over the meetings of the Authority, exercises and discharges such powers and functions of the Authority as may be prescribed.

<u>Terms of Appointment</u>: The post of Chairperson, TRAI will be falling vacant on 14th May, 2012. The tenure of the post is for a term not exceeding three years or till the age of 65 years, whichever is earlier. At present, the Chairperson, TRAI, shall be entitled to a pay package of Rs.3,75,000/- per month and will not be entitled to government accommodation or transport. An employee of the Government on his/her selection as Chairperson, TRAI shall have to retire from service before joining as Chairperson, TRAI.

Qualifications: The qualifications for appointment to the post are as follows:

- A person having special knowledge of, and professional experience in telecommunication, industry, finance, accountancy, law, management or consumer affairs.
- Such person may or may not have served the Government. In case the person has served the Government, it would be necessary that such person should have held the post of Secretary or Additional Secretary, or the post of Additional Secretary and Secretary to the Government of India or any equivalent post in the Central Government or the State Government for a period of not less than three years.

Officers working in the Central or State Government, autonomous/ statutory organizations, Public Sector Undertakings etc. shall send their applications through proper channel.

<u>Procedure for Selection</u>: A Search-Cum-Selection Committee has been constituted for selection to the said post. In addition to applications received through this advertisement, the Search-Cum-Selection Committee will have the authority to consider any other names for the appointment to the said post.

<u>Application Procedure</u>: Interested and eligible persons are requested to send their applications in the prescribed format, which can be downloaded from the Department of Telecommunications website (http://www.dot.gov.in/), alongwith copies of relevant documents to the following address, so as to reach this office latest by 5.30 PM on 20th March, 2012. In case applications are sent by e-mail, they should be followed up by hard copy for confirmation.

Shri Malay Shrivastava, Joint Secretary (T), Room No. 319, Sanchar Bhavan, 20, Ashoka Road, New Delhi-110001. Telephone No. 23717411 FAX No. 23372049 (e-mail address: jst-dot@nic.in)

Any application received after 5.30 PM on 20th March, 2012, will not be entertained.

(S. Chandrasekhar)
Director

APPLICATION FORMAT FOR THE POST OF CHAIRPERSON, TELECOM REGULATORY AUTHORITY OF INDIA, NEW DELHI

(If space is insufficient against any item, please attach extra papers/sheet).

1. Name (in block letters):

Last Name: Middle Name: First Name Space for photograph duly signed by the candidate

- 2. Father's Name:
- 3. Marital Status:
- 4. Date of Birth (Please attach a copy of High School Certificate):
- 5. Nationality:
- 6. Address for correspondence (in block letters) indicating clearly the PIN Code:
- 7. Permanent Address (in block letters):
- 8. (a) Telephone and Fax Nos. (Off./Resi.):
 - (b) Mobile:
 - (c) E-Mail ID:
- 9. Whether belonging to SC/ST/OBC:
- 10. Educational Qualifications:
 - (a) Essential

Name of University/Equivale nt Institution	 Year of passin	Academic Distinctio n	Subject/ Specializatio n
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(b) Desirable

	1141110	Degre e	Year of passin		Academic Distinctio n	Subject, includin g topic of Ph.D.
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11.	Employment record	(in	chronological	order	starting	with	present
post,	list in reverse)						

Name address	Designation, scale of pay and whether			Nature of work/experience
employer	regular/deputation/adhoc	From	То	

- 12. Information related to special knowledge of, and professional experience in, telecommunication, industry, finance, accountancy, law, management or consumer affairs, including length of experience:
- **13.** Publications, if any, in journals of national/international repute, with citation and index.
- 14. Awards/honours, if any:
- 15. Any other relevant information:
- 16. Declaration:-

I certify that the foregoing information is correct and complete to the best of my knowledge and belief and nothing has been concealed/distorted. If at any time, I am found to have concealed/distorted any material information; my appointment shall be liable to summary termination without notice.

Signature of the Candidate

Date: Place:

TO BE FORWARDED BY THE HEAD OF ORGANISATION/INSTITUTION (IN RESPECT OF CANDIDATES WORKING UNDER GOVERNMENT/ AUTONOMOUS / STATUTORY / PUBLIC SECTOR UNDERTAKINGS ETC.)

Ministry/Department/Office of

Particulars furnished by _______ have been verified with reference to service records and their correctness certified.

It is certified that no vigilance case is either pending or contemplated against

the above officer.

The Integrity Certificate in respect of the above officer is enclosed.

(Signature & Designation of the Forwarding Officer with Seal)

Address: